

- (ii) Open-cast mining of coking coal near Ramgarh;
- (iii) Deep shaft mining of coking coal in Jharia.

**Census in Assam**

**\*509. Shrimati Renu Chakravartty:** Will the Minister of Home Affairs be pleased to state:

(a) whether the categorisation of people in the Assam valley speaking Bengali is counted as indigenous or not; and

(b) whether any other State in India has made a request to enquire about who were indigenous persons in their respective States?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) No such categorisation has been accepted for the 1961 Census in Assam.

(b) No.

**African Students' March on Belgian Embassy**

**\*510.** { Shri D. C. Sharma:  
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 60 African students of Delhi University marched on the offices of the Belgian Embassy in Jor Bagh, New Delhi, broke open its doors, made a forced entry into the building and caused damage to property on the 14th February, 1961 in protest against the murder of Mr. Lumumba;

(b) whether any person was injured in the incident;

(c) the loss of property estimated; and

(d) the action taken in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (d). At about 1-30 P.M. on the

2046 (A) LS—3.

14th February 1961 about 40 African students demonstrated before the Chancery of the Belgian Embassy in Jor Bagh. The demonstrators entered the premises and damaged some glass panes, windows and almirahs and some other articles. The damage to property is estimated at about Rs. 100. No one was injured in this incident. The demonstrators moved away on the arrival of the police. Necessary arrangements have been made for the protection of the Embassy.

**National Educational Research Council**

**\*511.** { Shri Osman Ali Khan:  
Shri P. C. Borooah:

Will the Minister of Education be pleased to state:

(a) whether the Planning Commission is considering a proposal to set up a National Educational Research Council; and

(b) if so, the details of the proposal?

**The Minister of Education (Dr K. L. Shrimall):** (a) A proposal is under consideration of the Ministry of Education.

(b) The details of the proposal are being worked out and have not yet been finalised.

**Scheduled Castes and Scheduled Tribes in Central Services**

**\*512. Shri Kodliyan:** Will the Minister of Home Affairs be pleased to state:

(a) whether there has been any improvement in the representation of Scheduled Castes and Scheduled Tribes in the Central Services, as a result of the appointment of special Liaison Officers in each Ministry for ensuring observance of instructions regarding recruitment of candidates belonging to these communities;

(b) if so, to what extent; and